

04. 03.03.2021

Heard Mr. G. Acharya, learned Senior Counsel for the Petitioner, Mr. A. Parija, learned Advocate General, Mr. M.S. Sahoo, learned Additional Government Advocate for the State-Opposite Party Nos.1 and 2, Mr. D. Panda, learned counsel for the Opposite Party No.3 and Mr. A. Mohanty, learned counsel appears in person for the President, Maitree Sansad, Cuttack.

Mr. Parija, learned Advocate General draws the attention of this Court to the White Paper on Cancer Care which is enclosed with the letter dated 10th February, 2021 of the Health and Family Welfare Department, Government of Odisha, Annexure-N/3 to the affidavit dated 23rd February, 2021 of the Opposite Party No.3. The said White Paper refers to the current status of availability of the PET CT facility. It is stated that a tender has been floated on 3rd February, 2021 to identify a PPP vendor for the said PET CT Scan equipment for the Acharya Harihar Post-Graduate Institute of Cancer at Cuttack.

As regards the availability of PET CT Scan at other locations, i.e. one at Jahrsuguda and other at Capital Hospital, Bhubaneswar, the Court finds that no time line is indicated.

Mr. Parija, learned Advocate General, states that he will file a further affidavit of the Government of Odisha indicating clearly within what time the said facility would be

made available at Jharsuguda and Capital Hospital, Bhubaneswar as well as any other locations in Orissa giving the constraint that the key component of such facility is the radio isotope which has a life span of only 7 to 8 hours, and would, therefore, require transportation by air only at commercial airports. The affidavit be filed not later than 5th April, 2021.

List for further hearing on 28th April, 2021.

Copies of the affidavits filed be served on the counsel for the other parties.

Copy of the letter sent to this Court by the President, Maitree Sansad, Cuttack along with enclosures on 17th February, 2021 be provided to the learned Advocate General as well as counsel for the other parties.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge